

MEGHALAYA LEGISLATIVE ASSEMBLY

LIST OF BUSINESS FOR

AUTUMN SESSION

THURSDAY, 10th OCTOBER, 2013

PRIVATE MEMBERS' BUSINESS

1. Questions.
2. Dr. JEMINO MAWTHOH, MLA to call the attention of the Chief Minister in-charge Planning under Rule 54(1) of the Rules of Procedure and Conduct of Business to the news item published in “Mawphor” dt. 24.09.2013 under the caption “Leh Shiliang ka Sorkar ia ka Khasi Jaintia, ai bun ki skhim sha Garo”.
3. Dr. M. AMPAREEN LYNGDOH, Minister in-charge Labour to lay a statement relating to a Call Attention notice by Shri Paul Lyngdoh, MLA under the caption “July 2012 mining tragedy, come out with truth; NGT to Meghalaya Government”.
4. Shri CLIFFORD R. MARAK, MLA to raise Half-an-hour discussion under Rule 49(1) of the Rules of Procedure and Conduct of Business on matter arising out of reply to Starred Questions No. 5(b) (i) and No.8 (b)(2).
- *5. Resolutions.
- *6. Motions.

*Shillong,
The 9th October, 2013.*

*Secretary,
Meghalaya Legislative Assembly.*

